

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Execution Application No. 01745/2019
In
Original Application No. 332/00135/2019**

This the 13th day of December, 2019

Hon'ble Ms. Jasmine Ahmed Member - I

1. Muneshwar, aged about 60 years, Son of Shri Phool Chand, R/o village - Bahajana Mau, Post - Harauni, District - Lucknow.
2. Ajai, aged about 22 years, Son of Shri Muneshwar, R/o - Bahajana Mau, Post - Harauni, District - Lucknow.

.....APPLICANTS

By Advocate: Sri Praveen Kumar

VERSUS

1. UNION OF INDIA, through General Manager Northern Railway, Baroda House, New Delhi.
2. The Chairman, Ministry of Railways, Railway Board, Rail Bhawan, New Delhi.
3. Divisional Railway Manager, Northern Railway, Lucknow.

..... Respondents

By Advocate: Ms. Sandhya Dubey

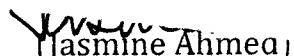
ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed Member - I

Learned counsel for the applicant fairly states that the order of this Tribunal dated 08.03.2019 has been complied with by the respondents. Accordingly, the matter becomes infructuous.

2. In view of above, the execution application stands dismissed having been infructuous.


Jasmine Ahmed
Member (J)

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